

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2374  
ANSWERED ON:30.08.2007  
PERMISSION TO FOREIGN AIRLINES  
Naik Shri Shripad Yasso;Patil Smt. Rupatai Diliprao Nilangekar

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether some foreign airlines have shown their interest in operating flights for other cities in the country besides Delhi and Mumbai;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to grant permission to such airlines;
- (d) if so, the details thereof; and
- (e) the time by which the permission is likely to be granted by the Government to foreign airlines?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) to (e): The grant of points of call in India for operation by the designated airlines of foreign countries with which India has Air Services Agreement are reviewed from time to time and decided in bilateral talks which are held with the respective foreign countries. At present 28 foreign airlines are operating to/from points of call in India other than Delhi and Mumbai.